

time to conduct preliminary examination of the Public Co-operation Schemes.

(b) A Statement showing the number and personnel of the five ad-hoc sub-committees which have met so far is laid on the Table of the Lok Sabha. [See Appendix V, annexure No. 33].

Funds Allotted to Marathwada Region in the Second Five Year Plan

1464. **Shri Naldurgker:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that Rs. 25 crores were allotted and allocated to the share of the Marathwada region (previous part of Hyderabad State now merged in Bombay State) by the Hyderabad Government for the implementation of the Second Five Year Plan; and

(b) if so, whether that amount has been transferred to Bombay Government?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). The amount allotted is Rs. 25.59 crores and it forms part of the present plan of the Bombay Government

Coir Industry in Kerala

1466. **Shri Kumaran:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware that the coir industry in the Kerala State is undergoing a very serious crisis; and

(b) if so, the steps Government have taken to tide over the crisis?

The Minister of Industry (Shri Manubhai Shah): (a) Reports about fall of prices of yarn have been received

(b) The Government of Kerala have taken steps to purchase and stock Coir Yarn upto Rs. 10 lakhs, for disposal when markets are favourable.

Coir Industry in Kerala

1467. **Shri Kumaran:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have any scheme for the intensive development of the coir industry in the Pilot Intensive Development Project area in the Neyyattinkara Taluk in the Kerala State; and

(b) if so, what is the present stage of implementation of the scheme?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The Kerala Government have submitted a scheme for development of coir industry in Neyyattinkara Pilot Intensive Development Project area and have requested for financial assistance for implementation of the scheme. The scheme is under examination.

Oil Crushing Machine

1468. **Shri B. D. Mishra:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any small machine to crush pure mustard oil has been invented and made available anywhere which can crush out at least a quarter seer of oil every day for domestic use;

(b) if so, the place where it has been made available and at what price; and

(c) if the reply to part (a) is in the negative, whether Government would consider the manufacture of such a machine that is essential for every home?

The Minister of Industry (Shri Manubhai Shah): (a) No small machine of this description for crushing mustard oil at home has come to the notice of Government.

(b) Does not arise.

(c) The Madhya Pradesh Khadi and Village Industries Board to which financial assistance is made available by Government, is understood to be trying to evolve a suitable machine at its ghani manufacturing workshop at Ujjain.